

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 9

Dated Guwahati, the 10th February, 2015

In terms of the direction of Hon'ble Supreme Court of India, in Writ Petition Civil No. 562 / 2012, Hon'ble the Chief Justice (Acting) has been pleased to constitute a Committee of Hon'ble Judges to complete the process of selection of the Chairperson and Members of Foreigners Tribunals in Assam, and to appoint Registrar (Judicial) of the High Court as Member Secretary of the Committee as below: -

Sl No.	Name of the Committee	Names of the Hon'ble Judges	Member-Secy.
1.	Committee to complete the process of selection of Chairperson and Members of Foreigners Tribunals in Assam.	1. Hon'ble Mr. Justice B.K. Sharma 2. Hon'ble Mr. Justice Ujjal Bhuyan	Registrar (Judicial)

By Order,

Sd/- H.K. Sarma,

REGISTRAR GENERAL

Memo No.HC. III - 23/ 2013/ 451-72 /G, Dated 12th February, 2015
Copy to:-

- 1) The Secretary General, Supreme Court of India, New Delhi. This has reference to Writ Petition Civil No. 562 / 2012.
- 2) The Principal Secretary to the Govt. of Assam, Home & Political Department, Dispur, Ghy-6.
- 3) The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati - 6.
- 4) The Registrar (Admn. / Judl. / Vigilance), Gauhati High Court, Guwahati.
- 5) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl.
- 6) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Ghy
- 7) The District and Sessions Judge, _____ District, Assam. He is requested to circulate the Notification amongst all Judicial Officers under his Judgeship
- 8) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 9) The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
- 10) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 11) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 12) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 13) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 14) The System Analyst, Gauhati High Court, Guwahati. He is to upload this Order in the website of Gauhati High Court.
- 15) The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
- 16) The P.S. to Hon'ble Mr. Justice B.K. Sharma, Judge, Gauhati High Court, Guwahati.
- 17) The P.S. to Hon'ble Mr. Justice U. Bhuyan, Judge, Gauhati High Court, Guwahati.
- 18) The P.S. to Hon'ble Mr./ Dr.(Mrs.) / Mrs. Justice _____
Gauhati High Court, Guwahati.
- 19) The Court Master, Court No. _____, Gauhati High Court, Guwahati.
- 20) The Court Officer, No.1/2, Gauhati High Court, Guwahati
- 21) The Chief Security Officer, Gauhati High Court, Guwahati
- 22) The C.A. to the Registrar General, Gauhati High Court, Guwahati.

M 12/2/15
REGISTRAR GENERAL

12/2/15